

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI**

C.S.P. No. 07/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Urdhwa Chemicals Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ajit Singh Rawal	Advocate for Petitioner	

**Common Order**

CSP No.5/230-232/NCLT/MB/MAH/2017  
CSP No.6/230-232/NCLT/MB/MAH/2017  
CSP No.7/230-232/NCLT/MB/MAH/2017  
CSP No.8/230-232/NCLT/MB/MAH/2017  
CSP No.9/230-232/NCLT/MB/MAH/2017  
CSP No.10/230-232/NCLT/MB/MAH/2017

On the request made by the Petitioner Counsel, this Bench hereby directs  
RD/OL of Mumbai, to file their Reports within 15 days hereof.

List this matter for hearing on 2.3.2017.

SD/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)

SD/-

**V. NALLASENAPATHY**  
Member (Technical)